

**Title:** Introduction of the Nationalisation of Inter-State Rivers Bill, 1999.

16.10 hrs.

SHRI VAIKO (SIVAKASI): I beg to move for leave to introduce a Bill to provide for nationalisation of inter-State rivers for the purpose of equitable distribution of river waters among the States and for matters connected therewith or incidental thereto."

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for nationalisation of inter-State rivers for the purpose of equitable distribution of river waters among the States and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI VAIKO : I introduce the Bill.

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